

करके कितने मुसलमान विद्यार्थी पाकिस्तान चले गये ; और

(ख) क्या सरकार ने इसके कारणों का पता लगाया है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) १९६०-६१ वर्ष में जिन विद्यार्थियों ने अलीगढ़ मुस्लिम विश्वविद्यालय से इंजीनियरी परीक्षा पास की उनके सम्बन्ध में सूचना एकत्रित की गई थी। इस सूचना के अनुसार कोई भी विद्यार्थी पाकिस्तान नहीं गया।

(ख) प्रश्न नहीं उठता।

Inter-State Organisation for Dacoity Menace

2262. {
 Shri Harish Chandra Mathur:
 Shri Kachhavaiya:
 Shri Maheswar Naik:
 Shri Yashpal Singh:
 Shri Kapur Singh:
 Shri Narasimha Reddy:
 Shri Mahananda:
 Shri Surendra Pal Singh:
 Shri P. Venkatasubbalah:
 Shri Sidheshwar Prasad:

Will the Minister of Home Affairs be pleased to state:

(a) whether inter-State organisation to meet the dacoity menace in Madhya Pradesh, Rajasthan and Uttar Pradesh is proposed;

(b) the lessons of a similar organisation set up earlier; and

(c) the nature of Central assistance in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hajaraavis):

(a) No such proposal is under consideration at present.

(b) A joint Command of the Police Forces of U.P., Rajasthan and Madhya Bharat, was created in 1953 and lasted upto the beginning of 1958. This Command succeeded in liquidating a number of dacoit gangs. It recommended the establishment of new

police stations and outposts, and laid the basis for quick transmission of information between the three States. The arrangements made are still continuing although there is now no Joint Command.

(c) Does not arise.

Special Pay for Handling Cash in Delhi Schools

2262. {
 Shri Bade:
 Shri Kachhavaiya:
 Shri Y. D. Singh:
 Shri Brij Raj Singh:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 875 on the 18th May, 1962 and state:

(a) whether any decision has since been taken on the question of granting special pay to Upper Division Clerks working in Government and Government-aided Higher Secondary Schools under Directorate of Education, Delhi for handling cash;

(b) if so, the details thereof; and

(c) if not, when a decision is likely to be taken?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). The question has since been examined carefully, but it has not been found feasible to grant Special Pay for handling cash to Upper Division Clerks employed in Government and Government aided Higher Secondary Schools in Delhi.

Complaints against Police

2263. Shri Harish Chandra Mathur: Will the Minister of Home Affairs be pleased to state:

(a) the number, nature and disposal of complaints against the Police under Central control during 1961 and 1962; and

(b) what arrangements exist for ensuring that complaints against the Police are effectively dealt with?